

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.3/BB/ 2017	-	For Orders	7,8,9 of I&B Code	Sun-line Suppliers Pvt. Ltd Vs. Infinity Fab Engineering Co.Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	D. JAYALAKSHMI, ADV KSR & CO COMPANY SECRETARIES LLP.	FOR RESPONDENT/ CORPORATE DEBTOR	D. Jayal
2.	SHRISHA V.M. PCS. 9035-7249-52.	Sunline Suppliers Petitioner	

PCS for petitioner is present. Counsel for Respondents is present. PCS filed a memo informing that IRP's permanent Registration number. The matter is re-opened and heard and posted for orders on 13.06.2017.


MEMBER (J)


MEMBER (T)